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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 23/BB/ 2017	-	For compliance of office objections raised by Registry	Section-8 & 9 of I&B Code	STULZ-CHSPL (India) Pvt. Ltd. Vs. Akkhurutha Technocrats Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHIJIT ATUR 9663309317	Petitioner	
2.	THOMAS V PETER 9845131407	Respondent	

**ORDER**

Counsel for petitioner is present. Counsel for respondent is also present.

Objections are filed for hearing list it on 11.10.2017.

  
**MEMBER(J)**

  
**MEMBER(T)**